

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF JUGGILAL KAMLAPAT JUTE MILLS COMPANY LIMITED

Registered Office: 84/49, Zarib Chowki, Kalpi Road, Kanpur-208012 (U.P)

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("Manager to the Offer") on behalf of M/s Rainey Park Suppliers (P) Limited (Hereinafter referred to as the "Acquirer") alongwith PACs Mooldhan Advisory System (P) Ltd, Watermark System (India) Pvt. Ltd and Kanishk Translinks (P) Ltd, in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on July 30, 2007 and the Corrigendum to the Public Announcement published on January 21, 2008 and Letter of Offer dated January 21, 2008.

1. Name of the Target Company : **JK JUTE MILLS COMPANY LIMITED**
2. Name of Acquirer : **M/S RAINEY PARK SUPPLIERS (P) LIMITED ALONGWITH PACs**
3. Name of Manager to the Offer : **CHARTERED CAPITAL AND INVESTMENT LIMITED**
4. Name of Registrar to the offer : **BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED**
5. Offer Details:
- a) Date of Opening of the Offer : **THURSDAY, JANUARY 31, 2008**
- b) Date of Closure of the Offer : **TUESDAY, FEBRUARY 19, 2008**
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 6.25		Rs. 6.25	
2.	Shareholding of Acquirer and PACs before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		830830	14.78	830830	14.78
3.	Shares acquired by Acquirer by way of SPA	No. of Shares	%	No. of Shares	%
		4389690	78.12	4389690	78.12
4.	Shares acquired in the Open Offer	No. of Shares	%	No. of Shares	%
		398440	7.10	198640	3.54
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs 24,90,250.00		Rs 12,41,500.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	Nil Nil Nil		Nil Nil Nil	
7.	Post Offer shareholding of Acquirer and PACs	No. of Shares	%	No. of Shares	%
		5619600	100.00	5419160	96.44
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		398440 (7.10%)	NIL	398440 (7.10%)	199800 (3.56%)

7. Status of the Escrow Account, whether released or not : Not yet fully released

8. Payment of Interest to the shareholders, if any : Nil

9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Directors of Acquirer M/s Rainey Park Suppliers (P) Ltd having its registered office at 49, Nalini Seth Road, Kolkata-700007 and Directors of PACs M/s Mooldhan Advisory System (P) Ltd, Watermark System (India) Private Limited and Kanishk Translink (P) Limited accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer and PACs as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

ISSUED BY MANAGER TO THE OFFER ON BEHALF OF THE ACQUIRER AND PACs



CHARTERED CAPITAL AND INVESTMENT LIMITED

13, Community Centre, East of Kailash, New Delhi - 110065.

Tel nos.: 011-26419079/ 26218274; Fax no.: 011 - 26219491;

E-mail: charteredcapital@gmail.com, delhi@charteredcapital.net

Contact Person: **Mr. Priyaranjan**

Date : 08.03.2008

Place : New Delhi